National Company Law Tribunal Allahabad Bench Allahabad

CP No. 98(ND)/2012

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.11.2016.

NAME OF THE COMPANY: Mr. Rakesh Kumar & Ors.

Vs.

M/s Vianil Infrastructure & Developer Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

SI. No. Name Designation Representation Signature

1.

2.

Order dated 22.11.2016

CP No. 98/(ND) /2012 Mr. Rakesh Kumar & Ors. Vs. M/s Vianil Infrastructure & Developer Pvt. Ltd.

By separate orders CP is dismissed. Office shall serve copy of orders on both parties forthwith.

SH.V S.R. AVADHANI (Judicial Member)

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SH. H.P. CHATURVEDI (Judicial Member)

Dated 22.11.2016